

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4466
ANSWERED ON:21.04.2015
ASSISTANCE FOR NATURAL CALAMITY
Solanki Dr. Kirit Premjibhai; Tarai Smt. Rita

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has received proposals for release of the balance amount/additional Central assistance from the allocation under National Disaster Response Fund (NDRF) from the States affected by natural calamities including cyclone Phailin and Hudhud;
- (b) if so, the details thereof, State-wise; and
- (c) the action taken by the Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJUJU)

(a) to (c): The concerned State Government is required to undertake necessary relief measures in case of natural calamities including cyclone through the funds readily available in the corpus of the State Disaster Response Fund (SDRF) as per norms. In case of a disaster of 'severe nature', additional assistance is extended from the National Disaster Response Fund (NDRF) after following the laid down procedure, which includes an assessment based on the visit of an Inter-Ministerial Central Team. Financial assistance is towards relief and not for compensation of loss as suffered. Additional expenditure, if any, incurred over and above or on other than approved items/ norms, is required to be met by the States from its own resources and not from SDRF/ NDRF.

Details of allocation and releases from SDRF/ NDRF during the year 2014-15 are given in Annexure.

No additional amount from NDRF is due for release to the States affected by natural calamities including cyclone 'Phailin' and 'Hudhud'.